

May 17, 2022

## **Cancellation of Certificate of Authorisation**

The Reserve Bank of India, in exercise of the powers conferred on it under the Payment and Settlement Systems Act, 2007, has cancelled the Certificate of Authorisation (CoA) of the below mentioned Payment System Operator (PSO):

Company's	Registered Office	СоА	Payment System	Date of	Reason for
Name	Address	No. & Date	Authorised	Cancellation	Cancellation
Edenred	Kalpataru Prime, Unit	43 / 2010	Meal and gift paper	30.04.2021	Voluntary
(India)	3 & 4, Level 4, Road	dated	vouchers, meal and		Surrender
Private	No. 16, Wagale	29.10.2010	cafeteria cards, gift		
Limited	Industrial Estate,		cards. The products are		
(Earlier	Thane (West) – 400		mainly under the brand		
Accor	604		name 'Ticket/Ticket		
Services			Restaurant/Ticket		
Private			Compliments'		
Limited)					

Following the cancellation of the CoA, the company cannot transact the business of the authorised payment system, as mentioned above. However, customers or merchants having a valid claim, if any, on this company as PSO, can approach it for settlement of their claims within three years from the date of cancellation.

Press Release: 2022-2023/224

(Yogesh Dayal) Chief General Manager